

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1079(CHE)2024

PETITION NUMBER : CP(IB)/332(CHE)2019

**NAME OF THE PETITIONER : Ashok Velamur Seshadri (Liquidator)
R A Smay Trading Pvt Ltd**

NAME OF THE RESPONDENT(S) : --

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Reg 44(2) of
IBBI Reg 2016**

ORDER

Ld. Counsel Mr.Pranava Charan appears for the Applicant.

This is the application seeking extension of liquidation period by 6 months from 11.4.2024 to 11.10.2024 and also condoning the delay of 5 days in filing the application. Applicant has stated that the reason for the delay being that the applicant is unwell.

In view of the above the delay is condoned. In respect of extension of liquidation period, applicant stated that the scheme is approved by this Tribunal and therefore additional time required for implementation of the scheme. Therefore, liquidation period is extended by 6 months till 11.10.2024.

Accordingly, IA(IBC)/1079(CHE)2024 is **disposed of**.

-SD-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-SD-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**